

cessions, officers and jawans serving in forward areas are entitled to free conveyance of their families and baggage from the previous duty station to a selected place of residence in India or to retention of married accommodation by their families at the previous duty station. The construction of accommodation for separated families has also been sanctioned at various selected stations. In this connection, attention is invited to page 18 of the Annual Report of the Ministry of Defence for 1966-67 in which it was mentioned that sanction had been accorded for provision of separated family accommodation for 1,051 officers, 460 JCOs, 1,518 ORs and 260 NCEs.

Government has also drawn attention of State Governments to the need for assistance to the families of service personnel in various matters affecting their interests such as the following:—

- (i) Education of children;
- (ii) Prevention of harassment of anti-social elements;
- (iii) Approach to authorities concerned by Districts, Soldiers, Sailors' and Airmen's Boards when they are in difficulty;
- (iv) Free medical attention and treatment at their homes by the Doctor of the nearest dispensary, Health Centre or Hospital;
- (v) Free legal aid to fight the cases of litigation;
- (vi) Preference in allotment of accommodation built by State Housing Board, if applied for; and
- (vii) Visits of touring officers viz. Tehsildar, Assistant Deputy Collector and Collector to the homes of the families during their tours of villages.

VISIT TO INDIA OF PRESIDENT NASSER'S  
FOREIGN AFFAIRS ADVISER

1029. SHRI CHENGALRAYA  
NAIDU :

SHRI DEVEN SEN :

Will the Minister of EXTERNAL  
AFFAIRS be pleased to state :

(a) whether it is a fact that President

Nasser's Foreign Affairs Adviser visited India during the month of September, 1967 and he discussed with the Indian leaders the West-Asia peace; and

(b) if so, the outcome of the talks held with him ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) :

(a) Yes, Sir.

(b) The visit of Dr. Fawzi provided a good opportunity for an exchange of views on matters of mutual interest including the question of the settlement of the West Asian Crisis.

RETURN OF NAGAS FROM CHINA

1030. SHRI CHENGALRAYA  
NAIDU : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that a large number of Nagas inhabit the Burmese side of the border and they invariably co-operate with the underground Nagas;

(b) if so, whether Government have approached the Burmese Government to help the Indian Government in preventing the underground Nagas from going to China; and

(c) if not, the reasons thereof ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) :

(a) Yes, Sir. A large number of Nagas inhabit the Burmese side across the International border. According to information available to the Government the Underground Nagas received some assistance from Tangsa Nagas and others residing in Burma.

(b) The Burmese authorities have given all possible coöperations to us in this matter.

(c) Does not arise.